

Annexure – 4													
Name of the corporate debtor: Millennium Starch India Private Limited; Date of commencement of CIRP: 28.04.2026; List of creditors as on: 19.05.2026													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)													
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	CFM Asset Reconstruction Pvt. Ltd.		12-05-2026	63,84,191	-				0.00%		-	63,84,191	
Total				63,84,191	-						-	63,84,191	

Sd/-

Rahul Sudhakar Kavathekar

Interim Resolution Professional

In the matter of Millennium Starch India Private Limited
(Under Corporate Insolvency Resolution Process)

IBBI Reg. No.: IBBI/PA-003/IP-P00040/2017-2018/10101

AFA Certificate No.: AA1/10101/02/300627/109056

AFA valid upto : 30-June-27

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Process Email: millennium.cirp@hotmail.com

Place: Mumbai